

Public Announcement

7/10/2026

English news paper

Business line
Kerala Edition

Matayodum Edition

Manjeham Daily

Trivandrum, Kottayam

Emukulam/Kochi

Editions.

[Signature]



FORM G

INVITATION FOR EXPRESSION OF INTEREST FORM/S. AIR TRAVEL ENTERPRISES INDIA LIMITED OPERATING IN PROVIDING SERVICE OF TRAVEL AGENCIES, TOUR OPERATORS AND RELATED COMMERCIAL ACTIVITIES SECTOR, AT REGISTERED OFFICE: 1st Floor, New Corporation Building, Palayam, Trivandrum, Kerala, India - 695033.

BRANCH OFFICES: + Cochin + Kannur + Calicut + Hyderabad + Chennai + Bengaluru + Mumbai

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/LLP No.	M/s AIR TRAVEL ENTERPRISES INDIA LIMITED PAN: AACCA2690M CIN:U63040KL1984PLC003918
2.	Address of the registered office	1st Floor, New Corporation Building, Palayam, Trivandrum, Kerala, India - 695033
3.	URL of website	https://www.ate.travel/
4.	Details of place where majority of fixed assets are located	Major fixed assets are located at: Trivandrum, Chennai and Bangalore
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products/services sold in last financial year	Revenue from Operation - Rs. 14,46,70,487
7.	Number of employees/ workmen	148 Persons
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional at circatelrd@gmail.com and rajmohanip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By Emailing to Resolution Professional at circatelrd@gmail.com and rajmohanip@gmail.com
10.	Last date for receipt of expression of interest	20/10/2026
11.	Date of issue of provisional list of prospective resolution applicants	30/10/2026
12.	Last date for submission of objections to provisional list	04/11/2026
13.	Date of issue of final list of prospective resolution applicants	14/11/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/11/2026
15.	Last date for submission of resolution plans	19/12/2026
16.	Process email id to submit Expression of Interest	circatelrd@gmail.com and cc to rajmohanip@gmail.com

(Sd/-) Rajmohan R

(Reg. No: IBB/PA-001/IP-P-02331/2020-2021/13517)

Resolution Professional appointed by Hon'ble NCLT, Kochi Bench vide order No. CP(IBC)/33/KOB/2023Dt. 22.12.2023 in the matter of M/s. Air Travel Enterprises India Limited. (CIN:U63040KL1984PLC003918)

Address: Rajbhavan, HS 514/12/1and 175A, Krishnapuram, 6th Street, Ollukkara PO., Krishnapuram Temple, Thrissur, Kerala, 680655

Place : Thrissur

Date : 03/10/2026

Email: rajmohanip@gmail.com, circatelrd@gmail.com

Mob: 0091- 9946823989